

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD

O.A.No.990/95

Dt.of order:22.8.1995

Between

N.V.R.Kumar

.. Applicant

and

1.Supt. of Post offices,
Peddapalli Division,
Peddapalli,
District:Karimnagar

2.Director of Postal Services
Hyderabad Region, Hyderabad

.. Respondents

Counsel for the Applicant

: Mr S.Ramakrishna Rao

Counsel for the respondents

: Mr N.R.Devraj, Sr.CGSO

CORAM:

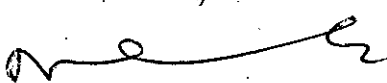
HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE-CHAIRMAN

HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN)

ORDERAs per Hon'ble Shri Justice V.Neeladri Rao, Vice-Chairman

Heard Shri S.Ramakrishna Rao, learned counsel for the applicant and Shri N.R. Devraj, Standing Counsel for the respondents.


2. This OA was filed praying for suspension of the operation of the order dated 31.7.1995 of R1, whereby, an amount of Rs.8,000/- was directed to be recovered from the pay of the applicant by way of punishment.
3. It is stated for the applicant that the appeal against the said order was filed before R2 on 8.8.1995.
4. We feel it is not a case where the impugned order has to be suspended pending disposal of the appeal before the appellate authority. But, it is just and proper to direct R2 to dispose of the appeal expeditiously and preferably by the end of 12 November, 1995.
5. OA is ordered accordingly at the admission stage.
No costs.//


(R.RANGARAJAN)
Member(Admn)


(V.NEELADRI RAO)
Vice-Chairman

Dated:The 22nd August,1995

Dictated in the open court


Dy.Registrar(J)CC

mvl

- To
1. The Superintendent of Post Offices, Peddapalli Division, Peddapalli, Karimnagar Dist.
 2. The Director of Postal Services, Hyderabad Region, Hyderabad.
 3. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT.Hyd.
 4. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
 5. One copy to Library, CAT.Hyd.
 6. One spare copy.

pvm

THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

A N D

THE HON'BLE MR. R. RANGARAJAN: (M (ADMN))

DATED 22/8 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

OA.No. ⁱⁿ 990/95

TA.No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No. order as to costs.

No Spare Copy

